

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.08.2021

ORDER NO. 103 of 2021

Hon'ble President is pleased to partially modify the roster order no. 87 of 2021 for CESTAT, Hyderabad on 20.08.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2021 At 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President	Appeal No. ST/30781/2018 Credible Engineering Construction Projects Limited (Resolving Difference of Opinion)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR), Hyderabad/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar